

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION

ROC.NO. 1/2025 – STATIONERY,

Quotations in sealed covers are invited from the reputed agencies for supply of the following Non-Stationery & Electrical items to the High Court of A.P. on credit basis:

I. **NON-STATIONERY ITEMS:**

Sl. No.	Item description	Unit
1.	Napkin and Napkin holders	Each
2.	Downlighters – For Elevators – 8W white light with Warranty	Each
3.	Round ceiling lights (Downlighters) 18W along with LED drivers/choke (Model No.- DN172BLED 15S) with Warranty	Each
4.	Round Ceiling Lights along with LED Drivers/chokers – 12.5 W (Model No.- DN172BLED 10S) with Warranty	Each
5.	Linear Lights along with chokes – 36 W (Model No.- RC780RC780BLED26S) with Warranty	Each
6.	Master LED Tube lights – 18W with Warranty	Each
7.	Tubelights – 34W with Warranty	Each

The intending bidders may submit the sealed quotations to the undersigned superscribing “Quotation for Non-Stationery/Electrical items” during office hours i.e., 10.30 AM to 5.00 PM on or before 21.04.2025 at 2nd Floor of High Court Buildings, Nelapadu, Amaravati-522239, either in person or through post.

TERMS AND CONDITIONS:

1. The intending bidder may verify the samples in the Stationery Section, High Court of A.P., Nelapadu, Amaravati between 10.30 AM to 5.00PM on all working days before submitting quotation.

2. The bidder should mention the price inclusive of all taxes and the successful tenderer has to supply the items as per the requirement of the High Court till 31.03.2026 at the quoted rates.
3. The successful tenderer should deliver the items so ordered in the Stationery Section, High Court of A.P., Nelapadu, Amaravati at its/his/her own expenses.
4. The items supplied, if found to be other than the specified brand and inferior in quality, will summarily be rejected.
5. The quotations received after the time and date prescribed will not be considered.
6. The **REGISTRY** reserves the right to accept or reject any or all the quotations without assigning any reason.

Amaravati,
DT:04.04.2025


04/4/25
REGISTRAR (MANAGEMENT)